GOVERNMENT OF INDIA MINISTRY OF HOUSING & URBAN AFFAIRS

LOK SABHA STARRED QUESTION NO. *514

TO BE ANSWERED ON APRIL 03, 2018

FLAGSHIP PROGRAMMES

No. *514. SHRI GAURAV GOGOI:
SHRI JYOTIRADITYA M. SCINDIA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the flagship programmes of the Ministry are languishing due to massive underutilization of funds;
- (b) if so, the facts and the details in this regard;
- (c) the total amount released by the Government to the States/Union Territories under its flagship programmes along with the amount actually utilised during the last three years, year and scheme-wise;
- (d) whether the Government has ascertained the reasons/causes for underutilization of funds released to various States/Union Territories for the flagship programmes/schemes; and
- (e) if so, the details in this regard?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING & URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO 514 FOR ANSWER ON 03 APRIL, 2018 REGARDING 'FLAGSHIP PROGRAMMES'

- (a) No, Madam.
- (b) Does not arise.
- (c) to (e) Ministry of Housing & Urban Affairs(MoHUA) approves the overall State plans and releases the central financial assistance under its flagship programmes- Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Smart Cities Mission(SCM), Pradhan Mantri Aawas Yojana-Urban (PMAY-U), Swachh Bharat Mission-Urban(SBM-U), Deendayal Antyodaya Yojana-National Urban Livelihoods Mission(DAY-NULM) and Heritage city Development and Augmentation Yojana (HRIDAY).

State Annual Action Plans (SAAPs) under AMRUT for 500 cities were approved in three phases during 2015-2017. Selection of 99 Smart Cities under SCM was done through competition in five rounds during 2015-18. Under other Missions, plans submitted by States/|Union Territories (UTs) are approved as per guidelines. The detailed projects under these programmes are approved and implemented conceived, appraised, States/UTs thereafter. The Missions (except for DAY-NULM) support urban infrastructure. DAY-NULM addresses livelihood concerns of urban poor and funds are released annually for its activities. Urban infrastructure projects generally require three years or more for execution and completion after selection of cities, approval of plans and setting up of implementation structures. Utilization of funds under the Missions accordingly depend on these aspects. Utilization certificate becomes due after one financial year from the financial year in which the Central Assistance (CA) was released.

The financial progress under these Missions/Programmes is given in the Annexure.

Annexure referred to in reply to part (c) to (e) of Lok Sabha Starred Question No 514 regarding 'Flagship Programmes' for answer on 03 April,2018

1. Atal Mission for Rejuvenation and Urban Transformation (AMRUT)

State/UT wise details of State Annual Action Plans (SAAPs) approved, central assistance released and Utilization Certificates received under Atal Mission for Rejuvenation and Urban Transformation (AMRUT)

(Amount in rupees in crore)

SI.	Name of State / UT	Approved	Committed	CA Released during the last
No.		SAAP Size	Central Assistance(CA)	three years (2015-16 to 2017-18) for projects
	Andaman & Nicobar			
1	Island	10.82	10.82	1.36
2	Andhra Pradesh	2,890.17	1,056.62	528.31
3	Arunachal Pradesh	140.25	126.22	15.77
4	Assam	657.14	591.42	73.23
5	Bihar	2,469.77	1,164.80	232.96
6	Chandigarh	95.07	54.09	10.82
7	Chhattisgarh	2,192.76	1,009.74	201.95
8	Dadra & Nagar Haveli	10.82	10.82	1.40
9	Daman & Diu	18.03	18.03	2.06
10	Delhi	802.31	802.31	160.46
11	Goa	209.18	104.58	20.91
12	Gujarat	4,884.42	2,069.96	414.00
13	Haryana	2,565.74	764.51	152.90
14	Himachal Pradesh	304.52	274.07	54.81
15	Jammu & Kashmir	593.05	533.72	320.23
16	Jharkhand	1,245.74	566.17	113.23
17	Karnataka	4,952.87	2,318.79	463.76
18	Kerala	2,359.38	1,161.20	232.24
19	Lakshadweep	3.61	3.61	0.73
20	Madhya Pradesh	6,200.67	2,592.86	518.58
21	Maharashtra	7,759.32	3,534.08	706.81
22	Manipur	180.31	162.28	32.46
23	Meghalaya	80.14	72.12	8.91
24	Mizoram	140.25	126.22	25.24
25	Nagaland	120.22	108.19	13.49
26	Odisha	1,599.00	796.97	394.15
27	Puducherry	64.91	64.91	12.98
28	Punjab	2,766.62	1,204.47	143.93
29	Rajasthan	3,223.94	1,541.95	308.39

30	Sikkim	40.06	36.06	7.21
31	Tamil Nadu	11,194.78	4,756.58	951.31
32	Telangana	1,666.26	832.60	166.52
33	Tripura	148.25	133.43	26.68
34	Uttar Pradesh	11,421.67	4,922.46	984.49
35	Uttarakhand	593.02	533.72	106.75
36	West Bengal	4,035.00	1,929.32	385.87
	Total		35,989.70	7,794.90

As informed by the States

- i. Total amount of projects completed on 31.03.2018 is Rs. 263 crore.
- ii. Total amount of projects whose implementations has commenced is Rs.35,830 crore.
- iii. Total amount of projects under tendering is Rs.13,087 crore.
- iv. Total amount of projects under preparation of Detailed Project Reports is Rs. 11,509 crore.

2. Smart Cities Mission(SCM)

i. Total amount of Central Assistance released to States/UTs: Rs. 9,939.20 crores.

As informed by the States:

- ii. Total amount of projects identified for implementation in 60 cities selected after 3 rounds : Rs.1,38,984 crores.
- iii. Total amount of projects completed or under implementation: Rs. 24,511.49 crore
- iv. Total amount of projects under tendering: Rs. 14,296 crore.

3. Swachh Bharat Mission- Urban (SBM-U)

Total amount released to the State Governments/Union Territories under SBM-U for the last 3 years:

(Rs in crore)

CI 1:	C+-+-/11=	V	(RS IN Crore)
SI. No.	State/UT	Year	Total
		2015-16	0.14
1	A&N Islands	2016-17	0.28
		2017-18	0.95
		2015-16	73.19
2	Andhra Pradesh	2016-17	204.11
		2017-18	38.15
		2015-16	1.21
3	Arunachal Pradesh	2016-17	5.73
		2017-18	3.67
		2015-16	0.00
4	Assam	2016-17	14.43
		2017-18	17.72
		2015-16	20.00
5	Bihar	2016-17	112.70
		2017-18	52.45
		2015-16	1.70
6	Chandigarh	2016-17	2.72
		2017-18	0.55
	Chhattisgarh	2015-16	35.87
7		2016-17	84.77
		2017-18	104.59
	Dadra & Nagar Haveli	2015-16	0.16
8		2016-17	0.00
		2017-18	0.39
	Daman & Diu	2015-16	0.20
9		2016-17	0.00
		2017-18	0.00
		2015-16	97.22
10	Delhi	2016-17	0.00
		2017-18	0.00
		2015-16	3.05
11	Goa	2016-17	2.08
		2017-18	3.56
		2015-16	106.61
12	Gujarat	2016-17	240.21
		2017-18	102.42
		2015-16	11.65
13	Haryana	2016-17	45.09
		2017-18	42.40
		2015-16	0.90
14	Himachal Pradesh	2016-17	9.95
		2017-18	0.00
		2015-16	4.57
15	Jammu & Kashmir	2016-17	20.30
		2017-18	7.11
16	Jharkhand	2015-16	23.96

State/UT	Year	Total
	2016-17	98.19
	2017-18	20.67
		70.00
Karnataka		18.12
	2017-18	78.76
	2015-16	14.99
Kerala	2016-17	9.45
	2017-18	0.00
	2015-16	135.80
Madhya Pradesh		270.67
, , , , , , , , , , , , , , , , , , , ,		293.87
		87.03
Maharashtra	-	95.06
		272.22
		1.65
Manipur	-	2.47
	2017-18	3.03
		0.00
 Meghalava		0.00
		3.25
		1.07
Mizoram	\	0.00
		8.91
		3.20
Nagaland		0.99
		0.00
Odisha		24.61
		79.03
		0.00
		0.00
Puducherry	_	9.52
	-	0.00
		15.00
Punjab	-	10.46
		40.00
		45.00
Rajasthan		303.69
-,	-	184.83
		0.38
Sikkim		0.48
		1.08
		130.50
Tamil Nadu	-	258.82
Talliii Nauu		61.26
		29.15
Telangana		91.73
relatigatia		26.80
		0.00
Tripura	-	7.78
	-	0.00
Uttar Pradesh		82.23
	Karnataka Kerala Madhya Pradesh Maharashtra Manipur Meghalaya Mizoram Nagaland Odisha Puducherry Punjab Rajasthan Sikkim Tamil Nadu Telangana	2016-17 2017-18 2015-16 Karnataka 2016-17 2017-18 2015-16 Kerala 2016-17 2017-18 2015-16 Madhya Pradesh 2016-17 2017-18 2015-16 Maharashtra 2016-17 2017-18 2015-16 Mahipur 2016-17 2017-18 2015-16 Maharashtra 2016-17 2017-18 2015-16 Maharashtra 2016-17 2017-18 2015-16 Mizoram 2016-17 2017-18 2015-16 Mizoram 2016-17 2017-18 2015-16 Majaland 2016-17 2017-18 2015

SI. No.	State/UT	Year	Total
		2016-17	0.00
		2017-18	497.65
	Uttarakhand	2015-16	1.40
34		2016-17	2.77
		2017-18	11.73
	West Bengal	2015-16	53.52
35		2016-17	35.92
		2017-18	145.15
	Total=	5136.64	

As informed by the States

- (i) Construction of Individual House Hold Latrines (IHHLs) :44.87 lakh units (70.23%)against a target of 66.42 lakh units
- (ii) Community/ Public Toilets (CT/PTs) : 3.09 lakh seats(61%) against a target of 5.07 lakh seats)
- (iii)145 Waste to compost (WTC) plants with a input capacity of 62.30 Tons Per Annum(TPA) are functional.
- (iv)150 Waste-to-compost(WTC) plants with a proposed capacity of 33.48 lakh TPA are under-construction (or up-gradation or revival)
- (v) 7 Waste- to- Energy plants with a total proposed capacity of 88.4 MW are functional.
- (vi)56 Waste-to-Energy plants with a total proposed capacity of 415 MW are underconstruction.
- (vii) Open Defecation Free(ODF) status:
 - -Cities/Urban Local Bodies(ULBs) Certified ODF:1872
 - 44,606 wards declared ODF.

4. Pradhan Mantri Aawas Yojana(Urban)

[as on 28th Mar. 2018]

		Funds Released (Rs. In cr.)			
Sl. No.	Name of the State/ UT	2015-16	2016-17	2017-18	
1	A&N Island (UT)	-	-	0.23	
2	Andhra Pradesh	335.90	235.56	1,063.91	
3	Arunachal Pradesh	-	28.90	20.80	
4	Assam	0.04	13.85	310.63	
5	Bihar	7.30	287.32	411.94	
6	Chandigarh (UT)	0.04	0.07	0.89	
7	Chhattisgarh	77.61	60.32	500.54	
8	D&N Haveli (UT)	0.02	1.57	23.08	
9	Daman & Diu (UT)	-	0.07	3.87	
10	Delhi (UT)	1.26	2.38	42.67	
11	Goa	0.02	0.20	1.74	
12	Gujarat	122.78	608.77	937.10	
13	Haryana	1.86	8.60	144.71	
14	Himachal Pradesh	0.12	11.50	16.75	
15	Jammu & Kashmir	-	2.49	57.38	
16	Jharkhand	50.17	193.55	455.49	
17	Karnataka	2.65	195.93	1,572.74	
18	Kerala	1.26	56.54	257.56	
19	Lakshdweep (UT)	-	-	-	
20	Madhya Pradesh	121.26	417.69	2,335.46	
21	Maharashtra	30.88	482.12	605.35	
22	Manipur	-	23.40	136.36	
23	Meghalaya	0.02	0.52	4.70	
24	Mizoram	12.67	0.18	60.35	
25	Nagaland	-	60.56	9.78	
26	Orissa	33.36	111.00	144.75	
27	Puducherry (UT)	0.13	4.46	42.63	
28	Punjab	0.83	66.21	86.80	

29	Rajasthan	42.68	105.39	144.37
30	Sikkim	-	0.02	1.24
31	TamilNadu	55.88	634.60	1,158.25
32	Telangana	263.61	142.70	755.93
33	Tripura	0.08	287.51	154.50
34	Uttar Pradesh	4.79	77.88	1,584.00
35	Uttrakhand	0.21	29.58	128.84
36	West Bengal	91.25	446.48	624.58
Grand Total:-		1,258.68	4,597.91	13799.91**

^{*} Includes utilisation of fund which were released in preceding years for subsumed projects of RAY

As informed by the States:

(i) No of houses sanctioned: 44.14 lakh

(ii) No of houses grounded: 21.87 lakh

(iii) No of houses completed :3.78 lakh

^{* *} Includes Rs. 8000 cr. released to different States/ UTs through Extra Budgetary Resources in the last week of March, 2018

5. Deendayal Antyodaya Yojana-National Urban Livelihoods Mission (DAY-NULM)

Funds allocated, released and utilized from FY 2015-16 to FY 2017-18(up to February, 2018)

Amount in Crores

FY 2015-16		FY 2016-17		FY 2017-18 (up to February, 2018)	
Released	Utilized*	Released	Utilized*	Released	Utilized*
239.72	626.84	289.70	739.71	314.85	569.58

Note:* Utilisation includes unspent balance of previous year.

6. Heritage City Development and Augmentation Yojana (HRIDAY)

(i) Total amount released: Rs 255 crore

(ii) Total amount of projects approved: Rs 420 crore

(iii)Total amount of projects under tendering: Rs 26 crore

(iv) Total amount of projects under implementation Rs 382 crore

(v) Total amount of projects completed: Rs 13 crore